

(b) Village level integrated energy projects based on a combination of new and renewable sources of energy have so far been completed in seven villages in Uttar Pradesh. Such projects are under different stages of implementation in fifteen more villages in the State. It is planned to expand this further depending on the availability of funds.

New Technology in Electronics and Telecommunications

2392. SHRI SOMNATH RATH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Institution of Electronic and Telecommunication Engineers (IETE) is planning expansion of its courses and has started new ones to meet the large manpower demands of new technology in electronics and telecommunications; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) IETE launched a correspondence Course for its Graduateship Examination in 1981. It now offers Correspondence Course in 8 subjects in Section A of its Graduateship Examination. The Correspondence Course Unit of the IETE has plans for expanding its Course in the following manner :

- (i) The preparation of Study materials and imparting training through correspondence in 5 compulsory subjects of Section B of its Graduateship Examination.
- (ii) Starting a Correspondence Course for its Diploma Examination in 12 compulsory subjects.
- (iii) The IETE is also running a special evening course (Part-time) in the Advanced Level Computer Science.

Import of watch cases

2393. SHRIMATI KISHORI SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether watch cases are imported although there is surplus capacity for watch-case making in the country; and

(b) if so, reasons for non-utilisation of the existing capacity ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b). Import of watch cases is permitted only on a selective basis after taking into account facilities/capabilities of indigenous watch manufacturers. It is mainly to meet the short fall in indigenous supply.

Transfer of Telephone System to a Telephone Corporation

2394. SHRI SURESH KURUP : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to transfer the telephone system in some of the major cities in the country to a Telecommunication Corporation;

(b) whether Government intend to raise the resources for the proposed telecommunication Corporation by allowing foreign companies to invest in that Corporation; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) No, Sir.

(c) Government is setting up a Public Sector Corporation with its Registered Office in Delhi for managing the Telephone systems of Bombay and the Union Territory of Delhi. This Corporation will be under the Administrative control of the Telecommunications Board of the Government of India. The authorised share capital of this Corporation is Rs. 800 crores.

Closure of Industries in Faridabad due to Power Shortage

2395. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether a number of industries are on the verge of closure due to power shortage in Faridabad; and

(b) if so, the steps being taken to improve the position ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Power shortage in Haryana has affected the industries in the State including Faridabad.

(b) Haryana has been facing power shortage ranging from 6 per cent to 24 per cent during September, 1985 to February, 1986. The main reasons for power shortage have been low output at Faridabad and Panipat thermal power stations and short supply of its shares in Singrauli, Bairasiul and I. P. Stations. In order to improve the performance of Faridabad and Panipat thermal power stations, renovation and modernisation schemes for these stations have been approved and are being implemented. The Department of Power and the Central Electricity Authority have been making efforts to increase supply from Singrauli, Bairasiul and I. P. stations to Haryana.

Offer of Foreign Collaboration for Their Dam

2396. PROF. NIRMALA KUMARI
SHAKTAWAT :
SHRI P. M. SAYEED :

Will the Minister of ENERGY be pleased to state :

(a) whether Punjab Government is considering the foreign offer to build the Their Dam;

(b) if so, the name of the foreign collaborator;

(c) whether funds earmarked for Ropar Thermal Plant are being diverted for Their Dam; and

(d) the total amount allocated by Union Government for Their Dam ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). The offers of assistance in regard to the Their Dam

Project are being evaluated. The consortia of M/s. Impreglio—M/s. Kazima, and M/s. C. Itoh, M/s Shimizu, M/s. Hitachi have evinced interest in the Project.

(c) and (d). An outlay of Rs. 500 crores has been included for the Their Project in the Seventh Plan. Funds have been earmarked separately for the Ropar Thermal Power Project.

Compulsory Energy Audit in Selected Industries

2397. SHRI G. M. BANATWALA :
Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering any proposal for introduction of compulsory energy audit in a number of selected industries; and

(b) if so, the names of industries selected therefor and other details of the proposal ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Though the Government is trying to promote the monitoring of energy usage by industries, specially those which are energy intensive, there is no proposal at present to make energy audits mandatory. The energy intensive industries which have been identified, are iron and steel, textiles, chemicals, fertilizers, aluminum, cement, paper and collieries.

Rationing of Petrol

2398. SHRI G. M. BANATWALLA :
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any proposals are under consideration to curb consumption and induce more efficient use of petroleum products;

(b) if so, the details of such proposals;

(c) whether there is any proposals to introduce rationing of petrol to individual consumer; and

(d) whether Government propose to consider preparing a national oil plan in all respects ?